

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1235/1996

Date of order 20.3.2001

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

JOYDEV KR. SARDAR

- V E R S U S -

UNION OF INDIA AND ORS.

For the applicant : Mr. Samir Ghosh, counsel.

For the respondents : Mr. N. Bhattacharyā, counsel.

Heard on 20.3.2001

Order on 20.3.2001

O R D E R

When the matter is taken up today the ld. counsel Sri Ghosh appearing for the applicant prays that he does not want to proceed with this case. Accordingly the matter is disposed of as withdrawn.

21/3/2001

Member (A)

21/3/2001

Vice-Chairman.